

High Court of Judicature at Allahabad

NOTICE

Partial opening of High Court of Judicature at Allahabad from 08.05.2020 has been deferred for the time being vide order dated 07.05.2020 of Hon'ble the Chief Justice. The modalities notified vide notification dated 06.05.2020 by Registrar (Protocol) is, therefore, kept in abeyance. Consequently, from 08.05.2020, the practice of urgent mentioning _____ on _____ E-mail urgentlisting_allahabad_criminal@allahabadhighcourt.in and urgentlisting_allahabad_civil@allahabadhighcourt.in and filing of fresh matters on acceptance of urgency applications through E-filing or E-mail and practice of hearing of matters by Hon'ble Court, as notified from time to time, shall continue. For the convenience of all stakeholders the relevant instructions/notifications are available on the official website www.allahabadhighcourt.in of High Court of Judicature at Allahabad, under the title 'E-filing'.

By order of the Court

Sd/-

Registrar General
07.05.2020